

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2560
ANSWERED ON FRIDAY, THE 17TH MARCH, 2017
[PHALGUNA 26, 1938 (SAKA)]**

MALPRACTICES BY LIQUOR COMPANIES

QUESTION

2560. SHRI GODSE HEMANT TUKARAM:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government has received complaints against premium Indian whisky brands distilled or bottled in India being sold as Scotch;**
- (b) if so, the details of the companies held guilty thereon;**
- (c) whether the Government has taken action against these companies; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a): No such complaint has been received in this Ministry.

(b) to (d): Not applicable in view of reply at (a) above.
